

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
IA (CA) No. 05/JPR/2021
IA No. 311/JPR/2019
IA No. 431/JPR/2019
IA No. 33/JPR/2020
CA No. 25/JPR/2022
IA (CA) No. 07/JPR/2024
CP No. 32/2006
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Rani Surolia & Ors.

...Petitioners

Versus

Rajasthan Development Trust Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Sanjiv Pandey, in person
For the Respondent : Nivedita R Sarda, Adv.
Navneet Khera, Adv.

ORDER

Heard Mr. Sanjiv Pandey, present in person. Ms. Nivedita R Sarda, Adv. appearing on behalf of the Respondent. List the matter for further consideration on 28.08.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

July 08, 2024